

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(IB)/261(CHE)/2021

**NAME OF THE PETITIONER** : LICHFL Trustee Company Pvt Ltd  
& Another

**NAME OF THE RESPONDENT(S)** : Rekha

**UNDER SECTION** : Sec 95(1) of IBC 2016  
-----

**ORDER**

Ld. Sr. Counsel Mr. E. Om Prakash for the Petitioner. Ld. Counsel  
Ms. Nandhini Agarwal for the Respondent

Respondent sought short adjournment as the Sr. Counsel is not available.

List the Petition for hearing on **19.07.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk